

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
(THROUGH VIDEO CONFERENCING)**

**CCP NO. 72/2019
IN
OA No. 545/2014**

This the 31st day of August, 2021

**HON'BLE MS. JASMINE AHMED, MEMBER (J)
HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)**

1. Pradeep Kumar, aged about 28 years, S/o Shri Ganga Charan Pal.
2. Rameshwar Dayal Meena, aged about 33 years, S/o Shri Birbal Meena.
3. Ved Prakash Singh Mali, aged about 26 years, S/o Shri Mool Chand Mali.
4. Ramesh Chandra Meena, aged about adult, S/o Shri Kishan Lal Meena.
5. Ram Narayan Meena, aged about 26 years, S/o Shri Bhoma Ram Meena.
6. Mohan Lal Meena, aged about 39 years, S/o Shri Prabhu Dayal Meena.
7. Mahendra Kumar Bairwa, aged about 28 years, S/o Shri Ram Karan Bairwa.
8. Kamlesh Kumar Meena, aged about 40 years, S/o Shri Ram Sahai Meena.
9. Hari Ram Saini, aged about 29 years, S/o Shri Manna Lal Saini.
10. Deepa Lal Kumbhkar, aged about 34 years, S/o Shri Mool Chand Kumbhkar.

11. Hari Ram Meena, aged about 23 years, s/o Shri Ram Niwas Meena.
12. Sunil Kumar, aged about 26 years, S/o Sri Gulab Chand.
13. Mukesh Kumar Meena, aged about 28 years, S/o Shri Hariya Lal Meena.
14. Lal Chand, aged about 36 years, S/o Shri Chuna Ram.
15. Shankar Lal Boyal, aged about 25 years, S/o Shri Kurad Ram Boyal.
16. Manmohan Singh Gurjar, aged about 24 years, S/o Shri Ramji Lal Gurjar.
17. Hardayal Meena, aged about 33 years, s/o Shri Kamal Singh Meena.
18. Shri Ram, aged about adult, S/o Shri Surya Mani.
19. Dheer Singh Meena, aged about 25 years, S/o Late Shri R. P. Meena.
20. Manaraj Meena, aged 27 years, S/o Shri Ramkaran Meena.

(All are resident-549/2018 Arjun Nagar, Alambagh, Lucknow).

By Advocate : Shri Sudhanshu Srivastava holding brief
of Shri Praveen Kumar.

.....Applicants

Versus

1. Shri Rajiv Agrawal, The General Manager, North Eastern Railway, Head Quarter Office, Gorakhpr.
2. Shri A. K. Singh, The Divisional Railway Manager, North Eastern Railway, Ashok Marg, Lucknow.
3. Shri Manoj Pandey, The Chairman, Railway Recruitment Cell, Gorakhpur.

.....Respondents

For Respondents: Shri Rajendra Singh

ORDER (ORAL)

BY HON'BLE MS. JASMINE AHMED, MEMBER (J)

Learned counsel for the applicant fairly concedes that the order of this Tribunal has been fully complied with by the respondents.

2. Accordingly, CCP is dismissed. Notice issued to the respondents stand discharged.

(A. MUKHOPADHAYA)
MEMBER (A)

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(MS.JASMINE AHMED)
MEMBER (J)